

tournaments and women sports championships respectively at block, district and state levels. Under the scheme of Sports Talent Search Scholarships, scholarships are awarded to young boys and girls at school with an aptitude for sports to develop such talent and to enable them to have nutritious diet.

(c) and (d). Government have already increased the number of scholarships from 400 to 1200 at National level and from 800 to 2095 at State level under its scheme of Sports Talent Search Scholarships. The benefit of increased number of scholarships is also available to the sportsmen and sports-women belonging to the rural areas.

Mysore Railway Workshop

5298. SHRI V.S. KRISHNA IYER : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is any proposal to convert Mysore Railway Workshop into a production unit; and

(b) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) No, Sir.

(b) Does not arise.

Procedure regarding Admission to Kendriya Vidyalayas

5299. SHRI SANTOSH KUMAR SINGH : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the procedure being followed by Kendriya Vidyalayas for admission to Class-I and whether Government propose to make any change in the existing procedure; and

(b) whether any quota has been fixed for Members of Parliament for sponsoring admission cases to Kendriya Vidyalayas and if so, the details in this regard and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE

DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI) : (a) Admissions to Class-I in Kendriya Vidyalayas are made in the beginning of the academic session each year as per priorities given in the Statement given below. Some admissions are also made on the basis of special dispensation powers. However, it is intended to stop such discretionary admissions.

(b) No, Sir, The Scheme of Kendriya Vidyalayas is intended to cater to the educational needs of the Children of transferable Central Government/Central Public Sector Undertakings employees. Therefore, the question of having a quota in admissions for any other category does not arise.

Statement

Priorities for Admission in Kendriya Vidyalayas

I. Kendriya Vidyalaya in Defence and Civil Sectors :

(i) Children of transferable Central Government employees including Defence/CRPF/BSF Personnel in uniform and employees of All India Services, and Indian Foreign Service.

(ii) Children of transferable employees of autonomous bodies and Public Sector undertakings fully financed by Central Government.

(iii) Children of non-transferable Central Government employees including Defence/CRPF/BSF Personnel.

(iv) Children of other floating population which includes civilian population desirous of joining the pattern of studies adopted in the Kendriya Vidyalayas.

II. Kendriya Vidyalayas in Institutions of Higher Learning and Public Sector Undertakings :

(i) Children of the employees of the Institution/Public Sector Under-